

RAJASTHAN HIGH COURT, JODHPUR

:: C I R C U L A R ::

No : 19/P.I./2014

Date : 29.08.2014

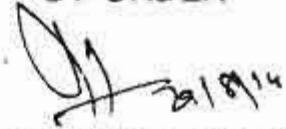
In pursuance to the recommendation of the First National Judicial Pay Commission as approved by Hon'ble Supreme Court in All India Judges Association's case, The Rajasthan Civil Court Ordinance 1950 has been amended by the Rajasthan Civil Courts (Amendment) Act, 2014, whereby the nomenclature of Civil Courts i.e. Civil Judges (Senior Division) and Civil Judges (Junior Division) have been redesignated as under :-

OLD DESIGNATION	NEW DESIGNATION
Civil Judge (Junior Division) and Judicial Magistrate	Civil Judge and Judicial Magistrate
सिविल न्यायाधीश (कनिष्ठ खण्ड) एवं न्यायिक मजिस्ट्रेट	सिविल न्यायाधीश एवं न्यायिक मजिस्ट्रेट
Additional Civil Judge (Junior Division) and Judicial Magistrate	Additional Civil Judge and Judicial Magistrate
अतिरिक्त सिविल न्यायाधीश (कनिष्ठ खण्ड) एवं न्यायिक मजिस्ट्रेट	अतिरिक्त सिविल न्यायाधीश एवं न्यायिक मजिस्ट्रेट
Civil Judge (Senior Division)-cum-Chief Judicial Magistrate	Senior Civil Judge-cum-Chief Judicial Magistrate
सिविल न्यायाधीश (वरिष्ठ खण्ड) एवं मुख्य न्यायिक मजिस्ट्रेट	वरिष्ठ सिविल न्यायाधीश एवं मुख्य न्यायिक मजिस्ट्रेट
Civil Judge (Senior Division)-cum-Additional Chief Judicial Magistrate	Senior Civil Judge-cum-Additional Chief Judicial Magistrate.
सिविल न्यायाधीश (वरिष्ठ खण्ड) एवं अतिरिक्त मुख्य न्यायिक मजिस्ट्रेट	वरिष्ठ सिविल न्यायाधीश एवं अतिरिक्त मुख्य न्यायिक मजिस्ट्रेट
Additional Civil Judge (Senior Division)-cum-Additional Chief Judicial Magistrate	Additional Senior Civil Judge-cum-Additional Chief Judicial Magistrate
अतिरिक्त सिविल न्यायाधीश (वरिष्ठ खण्ड) एवं अतिरिक्त मुख्य न्यायिक मजिस्ट्रेट	अतिरिक्त वरिष्ठ सिविल न्यायाधीश एवं अतिरिक्त मुख्य न्यायिक मजिस्ट्रेट


29/8/14

It is, therefore, enjoined upon all the Civil Judges (Senior Division) and Civil Judges (Junior Division) to amend their designations and prepare new seals as per new designations. All the District & Sessions Judges are asked to ensure that this circular is effected from **01.10.2014**.

BY ORDER



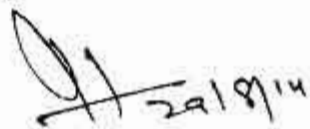
REGISTRAR GENERAL

No. Gen./XV/13/2014/3532

Date : **29.08.2014**

Copy forwarded to the following for information and necessary action :-

1. Principal Secretary to the Government of Rajasthan, Law & Legal Affairs Department, Jaipur with reference to his Notification dated 11.08.2014.
2. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
3. Registrar (Vigilance), Rajasthan High Court, Jodhpur / Jaipur Bench Jaipur.
4. Registrar (Admn.), Rajasthan High Court, Jodhpur/Jaipur Bench Jaipur.
5. Registrar (Examination/Writs/Classification), Rajasthan High Court, Jodhpur/ Jaipur Bench Jaipur.
6. Registrar (Rules), Rajasthan High Court, Jodhpur.
7. Deputy Registrar (Examination), Rajasthan High Court, Jodhpur.
8. Deputy Registrar (Judicial), Rajasthan High Court, Jodhpur/ Bench Jaipur
9. Director, Rajasthan State Judicial Academy, Jodhpur.
10. All the District & Sessions Judges with the direction to circulate it amongst all the Presiding Officers of subordinate courts, Special Courts, Tribunals and Designated Courts of their judgeship, including officers on deputation.



REGISTRAR GENERAL